

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 24<sup>h</sup> January, 2023

**NO. LJ (B) 4/2018/222** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the power of Executive Magistrate</b>	<b>To be placed with District/Sub-Division</b>
1.	Smti Darinylla Iakai, CDPO, Laskein, West Jaintia Hills District.	<b>Amlarem Sub-Division</b>	<b>Addl. Deputy Commissioner, Amlarem Sub-Division</b>
2.	Shri Browel Sumer, Junior Engineer, O/o the Sub-Divisional Officer, PHE, Special Investigation Amlarem.		



**(M.M. Sangma),**

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

\*\*\*\*\*

MEMO.NO. LJ (B) 4/2018/222 - A,  
Copy to:-

Dated Shillong, the 24<sup>h</sup> January, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Addl. Deputy Commissioner (Election), Amlarem Sub-Division, Amlarem for information with reference to letter No. ASD/Elect/22/LA-23/242/100, dt. 18.1.2023.
4. Personnel A.R (A) Department.
5. Election Department with reference to letter No. EL.5/2018/98, Dt. 20.1.2023.

6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

\*\*\*\*